

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

132. I.A. 297/2024

I.A. 375/2021

I.A. 15/2021

I.A. 1609/2020

I.A. 1241/2020

In

C.P.(IB)-3753(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Malharshanti Enterprises
V/s.
Can Enterprises Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **20.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)